

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 151 of 2019

IN THE MATTER OF:

Rachakonda Siva Kumar

....Appellant

Vs.

Gagan Aerospace Ltd. & Anr.

....Respondents

With

Company Appeal (AT) No. 153 of 2019

IN THE MATTER OF:

Rachakonda Siva Kumar

....Appellant

Vs.

Gagan Aerospace Ltd. & Anr.

....Respondents

With

Company Appeal (AT) No. 200 of 2019

IN THE MATTER OF:

Rachakonda Siva Kumar

....Appellant

Vs.

Gagan Aerospace Ltd. & Anr.

....Respondents

Present:

For Appellant: Ms. Monalisa Kosaria, Advocate

For Respondents: Mr. Y. Suryanarayana, Advocate

ORDER

04.02.2020: At request of both the sides, these Appeals are adjourned to **03rd March, 2020** under the caption 'For Admission (After Notice)'.

[Justice Venugopal M.]
Member (Judicial)

[V. P. Singh]
Member (Technical)

[Shreesha Merla]
Member (Technical)

sa/nn

Company Appeal (AT) No. 151,153,200 of 2019